

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

No. 5554]

MONDAY, JULY 19, 2021

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 19th July, 2021**

11-00 a.m.

1. National Anthem

National Anthem was played.

11-01 a.m.

2. Announcement regarding the Leader of the House

The Chairman made the following announcement:—

"I have to inform Members that I had received a communication from the Minister of Parliamentary Affairs informing me that Shri Piyush Goyal, Minister of Commerce & Industry; Consumer Affairs, Food & Public Distribution and Textiles has been nominated as the Leader of the House in the Rajya Sabha by the Hon'ble Prime Minister."

11-03 a.m.

3. Oath or Affirmation

Shri Abdul Wahab (Kerala) made and subscribed oath and took his seat in the House.

11-04 a.m.

4. Obituary References

The Chairman made references to the passing away of —

1. Dr. Raghunath Mohapatra, sitting Member;
2. Shri Rajeev Satav, sitting Member;
3. Prof. N. M. Kamble, (ex-Member);
4. Shri Bhagwati Singh, (ex-Member);
5. Shri Balihari Babu (ex-Member);
6. Shri Ajit Singh (ex-Member);
7. Shri Matang Sinh (ex-Member);
8. Shri Jitendrabhai Labhshanker Bhatt (ex-Member);
9. Dr. Ramendra Kumar Yadav 'Ravi' (ex-Member) ;
10. Shri Jagannath Prasad Pahadia (ex-Member);
11. Shrimati Shanti Pahadia (ex-Member);
12. Shri Yusuf Sarwar Khan *alias* Dilip Kumar (ex-Member);
13. Shri Milkha Singh, the legendary track and field sprinter.

The House observed silence, all Members standing, as a mark of respect to the memory of the departed.

11-25 a.m.

As a mark of respect to the memory of Dr. Raghunath Mohapatra and Shri Rajeev Satav, sitting Members, the House was adjourned for one hour.

The House re-assembled at 12-25 p.m.

12-25 p.m.

5. Opening Remarks by the Chairman

The Chairman while making the opening remarks *inter alia* observed that the Covid -19 pandemic has not only dented the health of the people but also the economies across the globe resulting in multitude of adverse effects on the lives and livelihood of people. Referring to the previous three curtailed Sessions of Rajya Sabha, the Chairman hoped to run through the current Session in full. He urged the Members to make the best use of the opportunity provided during this Session and appealed to all sections of the House to ensure a meaningful Monsoon Session. The Chairman informed the Members about the continuing Covid protocols, viz, special seating arrangements and non-circulation of Parliamentary papers in physical form, to avoid infections.

He also informed that about 97 per cent Members of the total present membership of the House have taken at least one dose of vaccination and 207 Members have taken both doses. With reference to the working of Department Related Parliamentary Standing Committees, the Chairman acknowledged the efforts made by the Chairmen and Members of those Committees and complemented them for the visible improvement in the duration of meetings and attendance of Members. The Chairman also referred to his meeting with the Leaders of Parties/Groups and hoped that the sentiments expressed therein for the smooth functioning of the House would manifest on the floor of the House. He urged all the Members to rise to the occasion and demonstrate their commitment and responsibility towards the people by ensuring a productive Monsoon Session.

12-34 p.m.

6. *Introduction of Ministers by the Prime Minister

Shri Narendra Modi, Prime Minister, introduced 15 Cabinet Ministers and 28 Ministers of State to the House.

⁸12-43 p.m.

7. Announcement by Chair

The Chairman made the following announcement:—

"I have to inform Members that in view of the special seating arrangements made for the current Session, I have acceded to the request made by the Minister of Parliamentary Affairs to allow his junior colleague, the Minister of State in the Ministry of Parliamentary Affairs to lay all the papers listed under the heading Papers to be Laid on the Table and Statements by Ministers related to DRPSCs in the List of Business for the day in the name of other Ministers, on their behalf."

* The list of Cabinet Ministers and Ministers of State was laid on the Table by the Prime Minister due to disruption in the House.

⁸ From 12-38 p.m. to 12-43 p.m., some points were raised.

12-44 p.m.

8. Papers Laid on the Table

The following papers were laid on the Table:—

1. A statement (in English and Hindi) showing the following Bills passed by the Houses of Parliament during the Two Hundred and Fifty-Third Session of the Rajya Sabha and assented to by the President:—

- (i) The Major Port Authorities Bill, 2021
- (ii) The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021
- (iii) The Arbitration and Conciliation (Amendment) Bill, 2021
- (iv) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021
- (v) The Appropriation Bill, 2021
- (vi) The Insurance (Amendment) Bill, 2021
- (vii) The Appropriation (No.2) Bill, 2021
- (viii) The Medical Termination of Pregnancy (Amendment) Bill, 2021
- (ix) The Jammu and Kashmir Appropriation (No.2) Bill, 2021
- (x) The Puducherry Appropriation (Vote on Account) Bill, 2021
- (xi) The Puducherry Appropriation Bill, 2021
- (xii) The Jammu and Kashmir Appropriation Bill, 2021
- (xiii) The Finance Bill, 2021
- (xiv) The National Commission for Allied and Healthcare Professions Bill, 2021
- (xv) The Government of National Capital Territory of Delhi (Amendment) Bill, 2021
- (xvi) The Mines and Minerals (Development and Regulation) Amendment Bill, 2021
- (xvii) The National Bank for Financing Infrastructure and Development Bill, 2021
- (xviii) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021

2. (1) A copy each (in English and Hindi) of the following papers, under Section 38T of Wild Life (Protection) Amendment Act, 1972:—

- (a) Annual Report and Accounts of the National Tiger Conservation Authority (NTCA), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

3. A copy each (in English and Hindi) of the following Ordinances, under sub-clause (a) of clause (2) of article 123 of the Constitution:-

- (i) The Tribunals Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 (No.2 of 2021), promulgated by the President on the 4th of April, 2021.
- (ii) The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 (No.3 of 2021), promulgated by the President on the 4th of April, 2021.
- (iii) The Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2021 (No.4 of 2021), promulgated by the President on the 13th of April, 2021.
- (iv) The Indian Medicine Central Council (Amendment) Ordinance, 2021 (No.5 of 2021), promulgated by the President on the 22nd of April, 2021.
- (v) The Homoeopathy Central Council (Amendment) Ordinance, 2021 (No.6 of 2021), promulgated by the President on the 16th of May, 2021.
- (vi) The Essential Defence Services Ordinance, 2021 (No.7 of 2021), promulgated by the President on the 30th of June, 2021.

12-45 p.m.

9. Resignation by Members

The Chairman informed the House that he had received letters from five Members *namely* Shri Manas Ranjan Bhunia representing the State of West Bengal, Shri R. Vaithilingam and Shri K.P. Munusamy representing the State of Tamil Nadu, Shri Biswajit Daimary representing the State of Assam and Shri Thaawarchand Gehlot representing the State of Madhya Pradesh, resigning their seats in the Rajya Sabha and that he had accepted the resignation of Shri Manas Ranjan Bhunia with effect from the 6th of May, 2021; resignation of Shri R. Vaithilingam and Shri K.P. Munusamy with effect from the 7th of May, 2021; resignation of Shri Biswajit Daimary with effect from the 10th of May, 2021; and the resignation of Shri Thaawarchand Gehlot with effect from the 7th of July, 2021.

12-46 p.m.

10. Leave of Absence

The following Members were granted Leave of Absence on medical/personal grounds for the period mentioned against each, during the current (254th) Session:-

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|---------------------------------|--|
| 1. Shri Birendra Prasad Baishya | 19 th July, 2021 to the 10 th August, 2021 |
| 2. Shri Narain Dass Gupta | 19 th July, 2021 to the 13 th August, 2021 |
| 3. Shri Y.S. Chowdary | 19 th July, 2021 to the 4 th August, 2021 |

⁹12-48 p.m.

The House adjourned and re-assembled at 2-00 p.m.

11. Starred Questions

Answers to Starred Question Nos. 1 to 15 were laid on the Table.

12. Unstarred Questions

Answers to Unstarred Question Nos. 1 to 160 were, laid on the Table.

⁹ From 12-47 p.m. to 12-48 p.m., some points were raised.

%2-03 p.m.

13. Government Bill — Under consideration

The Marine Aids to Navigation Bill, 2021, as passed by Lok Sabha

Shri Sarbananda Sonowal, Minister of Ports, Shipping and Waterways and Minister of AYUSH, moved motion for consideration of the Bill.

Ω2-08 p.m.

The House adjourned and re-assembled at 3-00 p.m.

♦3-02 p.m.

The following Members took part in the discussion:—

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|------------|----|----------------------------------|
| ♦3-06 p.m. | 1. | Shri Subhash Chandra Singh |
| 3-09 p.m. | 2. | Dr. Banda Prakash |
| 3-13 p.m. | 3. | Shri Kanakamedala Ravindra Kumar |
| 3-15 p.m. | 4. | Shri G.K. Vasani |

The discussion was not concluded.

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)

1. *Dr. Santanu Sen*
2. *Shri P. Bhattacharya*
3. *Shrimati Shanta Chhetri*
4. *Shri Abir Ranjan Biswas*

% From 2-00 p.m. to 2-03 p.m., some points were raised.

Ω From 2-05 p.m. to 2-08 p.m., some points were raised.

♦ From 3-00 p.m. to 3-02 p.m., some points were raised.

• From 3-02 p.m. to 3-06 p.m., Shri Sarbananda Sonowal, Minister continued his speech.

5. *Ms. Arpita Ghosh*
6. *Shri Partap Singh Bajwa*
7. *Shri Deepender Singh Hooda*
8. *Shri Shaktisinh Gohil*
9. *Shri Naranbhai J. Rathwa*
10. *Dr. L. Hanumanthaiah*
11. *Shri Neeraj Dangi*
12. *Shri Shamsher Singh Dullo*
13. *Shri Syed Nasir Hussain*
14. *Shri Ripun Bora*
15. *Shrimati Phulo Devi Netam*
16. *Shrimati Chhaya Verma*
17. *Dr. Ameer Yajnik*
18. *Shri Kumar Ketkar*
19. *Shri G.C. Chandrashekhar*
20. *Shri Rajmani Patel*
21. *Shri Ayodhya Rami Reddy*
22. *Shri Md. Nadimul Haque*
23. *Shri V. Vijayasai Reddy*
24. *Shri Prabhakar Reddy Vemireddy*
25. *Shri Subhas Chandra Bose Pilli*
26. *Shri Venkataramana Rao Mopidevi*
27. *Shrimati Mamata Mohanta*
28. *Shri Sushil Kumar Gupta*
29. *Shri Sanjay Singh*
30. *Shri T. K. S. Elangovan*
31. *Shri Binoy Viswam*

3-20 p.m.

The House adjourned till 11-00 a.m. on Tuesday, the 20th July, 2021.

DESH DEEPAK VERMA,
Secretary-General